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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.813/252/HDB/2018
NAME OF THE COMPANY	Techselah Products & Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Techselah Products & Solutions Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KALPANA. G	CA	kalpanagonugunta1@gmail.com 9962568858	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Advocate	9160001435	


Sl.No.36

**ORDER**

PCS for Applicant Company is present. Junior Counsel for CGSC, ROC (H) is present.

Heard both sides.

List for orders on 04.09.2018.

  
Member (J)

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